

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

~~OA/TA/TA~~ CCP No. 2 1992 in OA 1136/91
Dr. Mrs. Kanaklata Jena Shri G. D. Bhandari
APPLICANT (S) COUNSEL

VERSUS
Smt. Kusum Prasad & Anr.
RESPONDENT (S) COUNSEL

Date	Office Report	Orders
		7.1.1992 None appears. Perused the petition and taking action the order. No good grounds for contempt. The petition is dismissed.. (P. C. JAIN) MEMBER (A) (V. S. MALHANI) CHAIRMAN